

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) 14.

(b) 267.

Welfare Adviser to the Chief Labour Commissioner

2095. Shri Sadhu Ram: Will the Minister of Labour and Employment be pleased to state:

(a) the functions of the Welfare Adviser to the Chief Labour Commissioner;

(b) how much payment in the form of T.A. has been made to Welfare Adviser and such other officers during the year 1957-58;

(c) whether it is a fact that the Welfare Adviser to the Chief Labour Commissioner was rejected by the Union Public Service Commission for the post of Regional Labour Commissioner; and

(d) if so, the special qualifications that led to his appointment as Welfare Adviser when it is a technical post?

The Deputy Minister of Labour (Shri Abid Ali): (a) The functions are to advise the Chief Labour Commissioner on labour welfare matters, and help him in the supervision of welfare measures in Central Undertakings

(b) Rs. 959.

(c) No.

(d) The existing incumbent of the post of Welfare Adviser is the senior most Conciliation Officer. Conciliation Officers along with others are eligible for consideration for promotion to this post. Pending selection by a Departmental Promotion Committee he has been appointed temporarily to this post.

Salt

2096. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state the quantity of salt manufactured and exported from

the Kangra district of Punjab and Himachal Pradesh yearly?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): No salt is manufactured in Kangra district, Punjab. The quantities of salt manufactured at and issued from the salt mines at Mandi in Himachal Pradesh during the last 3 years were as follows:—

Year	Production (in thousand maunds)	Issues (in thousand maunds)
1955	144	146
1956	96	91
1957	118	107
1958 (upto Feb.)	28	14

Normally, about two-thirds of the production is consumed in the Himachal Pradesh itself, and the balance supplied to the Punjab and Jammu and Kashmir.

Small Scale and Cottage Industries in Himachal Pradesh

2097. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any scheme for the development of small scale and cottages industries in Himachal Pradesh has been sanctioned for 1958-59; and

(b) if so, the details thereof and the amount sanctioned in this regard?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). An allocation of Rs. 8.65 lakhs has been made for the development of cottage and small scale industries including Khadi in the Union Territory of Himachal Pradesh in 1958-59. The schemes to be financed out of this provision are still under consideration, except a scheme for the establishment of a central demonstration silk farm and grainage at Mandi at an estimated cost of Rs. 61,000 which has already been sanctioned. No allocation has yet been made for village industries but certain schemes received from the Administration are under examination.